

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) and (b). Missions sent by the I.B.R.D. submit their reports to the World Bank President. As these reports are classified, restricted documents of the World Bank, their contents cannot be disclosed.

(c) Does not arise.

#### **U.S. Aid for Public Sector Industries**

**5537. Shri Sidheshwar Prasad:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the public sector has not received any aid for its manufacturing industries from the U.S.A.;

(b) if so, the reasons therefor;

(c) the terms and conditions on which loans are being given; and

(d) whether Government are in a position to publish a White Paper on this matter?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) No, Sir. The manufacturing industries in the public sector have received aid from the U.S.A.

(b) Does not arise.

(c) U.S. loans and interest thereon are repayable in U.S. dollars. The terms and conditions of the present loans are:—

(i) *US AID Loans*—These are repayable in 40 years inclusive of a grace period of 10 years. Interest during the first 10 years is 1 per cent per annum and during the remaining period of 30 years is 2½ per cent. per annum.

(ii) *U.S. Exim Bank Loans*—These are repayable over a period of 13 to 15 years inclusive of a grace period of 3 years. The rate of interest is 5½ per cent. per annum.

(d) It is not considered necessary to publish a White Paper on this matter.

#### **Midwives under Local Bodies Department in Kerala**

**5538. Shri Maniyangadan:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether the midwives working under the Local Bodies Department of Kerala were omitted when revision of pay was effected in 1951;

(b) whether these midwives have now been absorbed in the Health Service Department of the State;

(c) if so, the decision taken regarding counting their period of service under the Local Bodies Department for the purpose of their seniority and fixation of pay;

(d) whether any complaints have been received from them regarding their salaries; and

(e) if so, the nature thereof and action taken to meet their grievances?

**The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy):** (a) to (e). The information is being collected and will be laid on the table of the Sabha.

#### **Rural Electrification in Gujarat**

**5539. Shri Jashvant Mehta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Gujarat Government have represented about the difficulty experienced by the Gujarat Electricity Board due to shortage of transformers to take electric lines to rural areas for rural electrification programme; and

(b) the reaction of Government thereto?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) and (b). There is shortage of electrolytic copper required for the manufacture of transformers indigenously. Efforts

are being made to secure additional quotas of copper on the basis of the requirements.

**हिन्दी संस्थाओं को अनुदान**

5540. श्री यशपाल सिंह :

श्री प्रिय-गुप्त :

श्री रत्नापति राव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्दी संस्थाओं को अनुदान देने के मामले में वित्त मंत्रालय की मंजूरी ली जाती है;

(ख) यदि हां, तो क्या मंत्रालय समान आधार पर ऐसे अनुदान मंजूर करता है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मंत्री (श्री हार्दोन्द्र चौधरी) :

(क) से (ग). वित्त मंत्रालय द्वारा स्वीकृत योजनाओं के अन्तर्गत हिन्दी के प्रचार और विकास के लिए शिक्षा मंत्रालय हिन्दी संस्थाओं को अपने ही अधिकारों से, समान दर पर, अनुदान देता है। जो प्रस्ताव स्वीकृत योजनाओं के अन्तर्गत नहीं आते उन्हें इस मंत्रालय के पास भेजा जाता है और हर एक मामले के गुण-दोष के आधार पर उसकी जांच की जाती है।

**Kerala N.G.Os.**

5540-A. *Shri Vasudevan Nair*: Will the Minister of Finance be pleased to state:

(a) whether the N.G.O's associations in Kerala state have decided to go on strike following the decisions taken by Government on the Pay Commission's report; and

(b) if so, the steps taken to meet the demand of the N.G.Os?

The Minister of Finance (*Shri Sachindra Chaudhuri*): (a) There have been some Press reports to this effect.

(b) The /State Government have examined the demands in the light of the available resources and have offered to sanction one increment to all those N.G.Os who get a benefit of less than Rs. 5/- a month as a result of pay fixation and also to sanction one increment to all those with not less than 15 years of service.

**Profiteering in Land Prices**

5540-B. *Shri Jashvant Mehta*: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether Government have taken any decision to bring forward legislation to stop the profiteering in the prices of land surrounding big cities; and

(b) if so, the details thereof?

The Minister of Works, Housing and Urban Development (*Shri Mehr Chand Khanna*): (a) and (b). The matter is under consideration.

**पत्थर तोड़ सहकारी समिति**

5540-सी. श्री ए० ए० बाबूपाल :

श्री तुलाराम :

श्री बूटा सिंह :

श्री गुलशन :

श्री मौर्य :

श्री प्रिय गुप्त :

श्री बागड़ी :

श्री तुकम चन्व कदगय :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1962 में निर्माण और आवास मंत्रालय के अधीन केन्द्रीय लोक निर्माण विभाग ने राजौरी मार्डन और रामपुरा, नई दिल्ली में प्लाट बनाने के लिए पत्थर सप्लाय करने का ठेका भारत सेबक समाज पत्थर तोड़ सहकारी समिति, खैबर पास, दिल्ली को दिया था।